

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 134
Appeal No. 388/252/ND/2020

IN THE MATTER OF:

Lords ABN Limited	...	Appellant
Vs		
ROC &Ors.	...	Respondent

Order under Section 252.

Order delivered on 12.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant	:	
For the ITD	:	Mr. Shailender Singh, Adv. Mr. Udit Sharma, Adv.

ORDER

Learned Counsel for the appellant seeks further time to file additional documents in support of appeal. Ms. Sweety Khattar, Learned AROC and Learned Counsel for the Income Tax Department seek and are granted time to file their replies, with copies in advance to the other side.

List on 10.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)